LOK SABHA STARRED QUESTION NO. 322 TO BE ANSWERED ON 23rd MARCH, 2023

Sale of Adulterated Diesel/Petrol

*322. SHRI A.K.P. CHINRAJ

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that 78 persons have been accused of sale of adulterated diesel/petrol for period from 05.05.2021 to 21.11.2021 in the State of Tamil Nadu;
- (b) if so, the details thereof and action taken by the Government in this matter indicating the persons arrested and those against whom chargesheets have been filed; and
- (c) whether the Government proposes to transfer this investigation to CBI to find out the modus operandi as it involves multi-State and international transactions and if so, the details thereof?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्री (श्री हरदीप सिंह पुरी)

MINISTER OF PETROLEUM AND NATURAL GAS (SHRI HARDEEP SINGH PURI)

(a) to (c) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (c) OF THE LOK SABHA STARRED QUESTION NO. 322 BY SHRI A.K.P. CHINRAJ TO BE ANSWERED ON 23RD MARCH, 2023 REGARDING 'SALE OF ADULTERATED DIESEL/PETROL'

- (a) and (b) Government of Tamil Nadu has informed that 30 cases have been registered at Civil Supplies Crime Investigation Department (CID) for the sale of adulterated diesel/petrol during the period from 05.05.2021 to 21.11.2021 in the State of Tamil Nadu. 78 persons were accused in the above cases and were arrested. Out of the above 30 cases, charge sheet has so far been filed in one of the cases after completion of investigation. Public Sector Oil Marketing Companies (OMCs) have informed that the above cases of adulteration had not taken place at their Retail Outlets (ROs) and were found elsewhere. The details of the cases registered and the number of persons accused for the sale of adulterated diesel/petrol during the period from 05.05.2021 to 21.11.2021 in the State of Tamil Nadu, is annexed.
 - (c) Further, Government of Tamil Nadu has informed that all the above cases are handled by a Special unit, viz., Civil Supplies CID, which is empowered to enforce the Essential Commodities Act and the Motor Spirit and High Speed Diesel (Regulation of Supply, Distribution and Prevention of Malpractices) Order 2005 across the State of Tamil Nadu and hence, as per the Government of Tamil Nadu, transferring of these cases to CBI is not necessary at this juncture.

Annexure

Annexure referred to in reply to part (a) and (b) of the Lok Sabha starred question no. 322 asked by Shri A.K.P. Chinraj to be answered on 23.03.2023 regarding Sale of Adulterated Diesel/Petrol

S.No.	CSCID Unit	Date	Diesel/Petrol	No. of	No. of
	Cr. No.	(Period from	(litres)	vehicle	accused
		05.05.2021 to			
		21.11.2021)			
1	Tiruvallur, 161/2021	22.06.2021	8000	0	1
2	Namakkal, 51/2021	25.06.2021	7000	1	2
3	Thoothukudi, 72/2021	09.07.2021	2500	1	2
4	Karur, 67/2021	18.07.2021	4000	1	2
5	Namakkal, 71/2021	01.08.2021	1000	1	1
6	Erode, 107/2021	02.08.2021	350	0	1
7	Salem, 113/2021	06.08.2021	1350	1	1
8	Salem, 114/2021	06.08.2021	17050	3	4
9	Salem, 117/2021	13.08.2021	4000	1	3
10	Pollachi, 209/2021	13.08.2021	3994	2	3
11	Kancheepuram 198/2021	17.08.2021	2400	1	4
12	Namakkal 85/21	28.08.2021	12000	2	4
13	Ariyalur 87/2021	28.08.2021	23000	1	2
14	Namakkal, 87/2021	02.09.2021	250	0	2
15	Chennai (North) 298/2021	11.09.2021	20000	1	3
16	Tiruvallur, 244/2021	15.09.2021	400	1	3
			23627		
17	Salem, 134/2021	16.09.2021	5000	1	2
18	Karur, 90/2021	16.09.2021	1025	1	2
19	Karur, 92/2021	19.09.2021	1000	1	3
20	Kuzhithurai, 138/2021	22.09.2021	8000	1	3
21	Namakkal, 98/2021	26.09.2021	4000	1	7
22	Chennai (North) 341/2021	01.10.2021	10500	0	0
23	Tiruvallur, 263/2021	01.10.2021	30900	0	0
24	Trichy, 184/2021	01.10.2021	10000	1	3
25	Thoothukudi, 128/2021	09.10.2021	24500	4	5
26	Kuzhithurai, 161/2021	11.10.2021	4000	1	5
27	Karur, Cr. No. 108/2021	16.10.2021	7000	2	4
28	Namakkal Cr. No. 106/2021	21.10.2021	3000	1	2
29	Thoothukudi, Cr. No. 135/2021	24.10.2021	17000	1	4
30	Thoothukudi, Cr. No. 147/2021	16.11.2021	28400	2	0
Total			285246	34	78
